

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 675 of 2019

IN THE MATTER OF:

Sankararaman Vaidyanathan

....Appellant

Vs.

Val-Met Engineering Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Anil Kaushik, Mr. Anand Shashidharan and Mr. Abhishek Mishra, Advocates

For Respondents:

ORDER

19.08.2019: Counsel for the Appellant is allowed to file Rejoinder to the reply affidavit. Post this appeal 'for orders' on **05th September, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc